

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of OCTOBER 2018

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
CIVIL CASES				
Regular First Appeal	31441	414	80	31775
Execution First Appeal	46	0	0	46
Regular Second Appeal	50997	503	609	50891
Execution Second Appeal	372	3	1	374
First Appeal from Order (MACT)	45538	575	455	45658
First Appeal from Order (Misc)	6356	133	123	6366
First Appeal from Order (Matrimonial)	1976	62	40	1998
Petition U/S 24 of HMA	0	0	0	0
Second Appeal from Order	364	7	1	370
Civil Revision	12798	860	645	13013
Civil Writ Petition	66408	2890	2432	66866
Letters Patent Appeal	3457	224	261	3420
Election Petitions	18	0	0	18
Recreminatory	1	0	0	1
Application in Election Petition	18	0	0	18
Probate	7	0	0	7
Matrimonial Reference	0	0	0	0
Income Tax Cases	2	0	0	2
Income Tax Appeals	1529	8	84	1453
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	20	0	1	19
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	33	0	0	33
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	20	0	0	20
Central Excise Cases	0	0	0	0
Central Excise Act	93	2	3	92
Interest Tax Appeals	0	0	0	0
Vat Appeals	250	21	12	259
General Vat Reference	0	0	0	0

Vat Revisions	5	0	0	5
Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	69	0	0	69
Civil Reference	5	0	0	5
Civil Original	14	0	0	14
Civil Contempts	5037	425	329	5133
Contempt Appeal Civil Petition	15	1	1	15
Arbitration Cases	441	40	6	475
Execution Liquidation	0	0	0	0
Company Appeals	49	0	2	47
Company Petitions	341	0	0	341
X-Objection	2002	47	19	2030
Transfer Application	593	126	70	649
Review Applications	1097	92	69	1120
Civil Suit - Original Side	1	0	0	1
Total of Civil Cases	231426	6433	5243	232616
CRIMINAL CASES				
Criminal Appeal - DB	12408	90	13	12485
Criminal Appeal - DB Acquital	691	6	1	696
Criminal Appeal - SB	40277	372	63	40586
Criminal Appeal - SB Acquital	555	26	7	574
Criminal Revision	14051	385	271	14165
Criminal Revision (Family)	695	49	39	705
Criminal Writ	341	71	95	317
Murder Reference	13	1	0	14
Contempt Appeals (Criminal)	26	3	1	28
Criminal Main Misc	27931	5335	5327	27939
Pet. U/s 378 (3&4)	7144	258	164	7238
Criminal Reference	2	0	0	2
Total of Criminal Cases	104134	6596	5981	104749
Total of Main Cases (Civil & Criminal)	335560	13029	11224	337365

Note: Institution includes 52 cases of Remand back and restored cases.